

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 827/2015

THE STATE OF RAJASTHAN

Petitioner(s)

VERSUS

RAGHUNATH

Respondent(s)

Date : 08-11-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Kunal Verma, Adv.
Ms. Yugandhara Pawar Jha, Adv.
Mr. Milind Kumar, AOR

For Respondent(s)
Mr. P. V. Saravana Raja, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on respondent Nos. 2 and 4 but no one has entered appearance on their behalf.

SLP stands abated against deceased respondent No.3 vide Hon'ble Court's order dated 27.3.2017.

Four weeks time, as last chance is given to the respondent No.1 to file the counter affidavit. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar